

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2719  
ANSWERED ON:28.07.2014  
FUNDS FOR CONSTRUCTION WORKERS  
Gandhi Shri Feroze Varun

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government has made assessment of the funds available with the various States' Building and Construction Workers' Welfare Funds;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to utilise these funds for the welfare of building and construction workers effectively?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): As per information received from State Governments, the detail of cess collected under the Building and Other Construction Workers' Welfare Cess Act, 1996, amount spent for welfare of construction workers and amount available of cess collected as on 31.03.2014 is as under:

Sl. No.	Name of the States/UTs.	Amount of cess collected (Rs. in Crore)	Amount spent (Rs. in Crore)	Amount available
1	Andhra Pradesh	993.94	73.42	920.52
2	Arunachal Pradesh	22.96	4.56	18.40
3	Assam	205.09	1.82	203.27
4	Bihar	374.33	4.04	370.29
5	Chhattisgarh	324.45	177.94	146.51
6	Goa	27.62	0.00	27.62
7	Gujarat	190.22	0.41	189.81
8	Haryana	1047.16	32.67	1014.49
9	Himachal Pradesh	51.22	0.00	51.22
10	J&K	282.44	93.60	188.84
11	Jharkhand	21.09	0.11	20.98
12	Karnataka	1741.13	34.49	1706.64
13	Kerala	954.50	888.10	66.40
14	Madhya Pradesh	931.53	370.01	561.52
15	Maharashtra	2092.15	62.93	2029.22
16	Manipur	0.00	0.00	0.00
17	Meghalaya	34.12	0.11	34.01
18	Mizoram	16.14	8.93	7.21
19	Nagaland	3.49	0.05	3.44
20	Odisha	312.32	0.34	311.98
21	Punjab	455.56	10.24	445.32
22	Rajasthan	203.40	22.30	181.10
23	Sikkim	18.64	2.44	16.20
24	Tamil Nadu	755.68	330.99	424.69
25	Tripura	69.24	3.01	66.23
26	Uttar Pradesh	1169.08	99.52	1069.56
27	Uttarakhand	39.17	0.16	39.01
28	West Bengal	290.62	4.59	286.03
29	Delhi	1362.95	149.10	1213.85
30	A & N Island	20.91	0.35	20.56
31	Chandigarh	45.94	1.28	44.66
32	Dadra & Nagar Haveli	3.08	0.00	3.08
33	Daman and Diu	16.63	0.02	16.61
34	Lakshadweep	1.71	0.00	1.71
35	Puducherry	20.65	4.62	16.03
	Total	14099.16	2382.15	11717.01

(c): Under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, every State Government has to constitute a State Building and Other Construction Workers' Welfare Board. The functions of the Board include providing various welfare and social security measures.

The Central Government has issued directions under Section 60 of the Act asking, inter- alia, the States to mandatorily provide

welfare schemes for the workers covering death benefits, accident benefits, funeral assistance, education assistance, pension for persons not able to work due to old age/ disability, medical insurance, assistance for purchase of tools, skill upgradation, maternity benefits and grant for repairs and construction of houses.